GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 970 (To be answered on the 27th July 2015)

LEASING PLANES TO AIR INDIA

970. SHRIMATI RAKSHATAI KHADSE

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Global aircraft lessors have evinced interest in leasing planes to Air India;
- (b) if so, the details thereof along with the proposals received by Air India in this regard;
- (c) whether the Government has evaluated the proposals on operational basis after paying the necessary lease rent; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (Dr Mahesh Sharma)

(a) & (b): The Board of Air India has approved dry leasing of 19 A320 aircraft to replace the old/lease A320 & A319 aircraft.

In response to the tender exercise for dry leasing 19 A320 aircraft undertaken in October 2013, Air India has signed a lease agreement in June 2014 for dry lease of 5 A320 aircraft for a period of 12 years. 2 of the 5 A320s aircraft have already been inducted.

(c) & (d): The leasing of aircraft is a commercial decision of airlines, which is taken by the management of Air India.
